

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1441  
ANSWERED ON:01.12.2005  
AIR CRASHES  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of air crashes occurred during the last three years;
- (b) the reasons for such mishaps and the details of loss suffered by Indian Airlines as a result thereof; and
- (c) the steps taken/being taken by Government to avert the recurrence of accidents in future?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a):- During the last three years 17 accidents occurred to Indian Civil Registered aircrafts.

(b): The reasons as brought out in the investigation reports are improper decision of the pilots, poor crew co-ordination, mechanical/technical problems, poor maintenance, lack of experience and weather disturbances. No aircraft belonging to Indian Airlines was involved in these accidents.

(c):- The Directorate General of Civil Aviation (DGCA) ensures, on a continuous basis, strict compliance of safety norms by all air operators, including private operators by way of safety audits. Besides, spot checks on maintenance activities are also carried out by the DGCA. DGCA also keeps updating the Civil Aviation Requirements/Circulars to strengthen aviation safety aspect. To provide better airworthiness schedule for enhancement of air safety aspect, Government is running two international training programmes for the officials of DGCA and airlines viz. Co-Operative Development of Operational Safety & Continuing Airworthiness Programme (COSCAP) and European Union-India-Training Programme. Flight Inspector pilots of DGCA carryout periodic proficiency and standardisation checks of pilots of various operators to ensure that laid down operating procedures are followed.